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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1629/1996

New Delhi, this 22nd day of August, 1996

Hon'ble Mrs. Lakshmi Swaminathan, Member(J)
Hon'ble Shri R.K. Ahooja, Member(A)

Dr. V. Sethuraman
16/15, WEA, Karol Bagh
New Delhi-110 005 .. Applicant

(By Mrs. Usha Siddharthan, Advocate)

Versus

Union of India, through

- 1. Secretary
Deptt. of Animal Husbandry
& Dairying
Krishi Bhavan, New Delhi
- 2. Dr. R.P. Nair
B-138, Nanakpura
New Delhi .. Respondents

ORDER(oral)

Mrs. Lakshmi Swaminathan, M(J)

Learned counsel for the applicant submits that the applicant has already obtained the relief from the respondents vide order dated 13.8.1996 with which the applicant is satisfied. A copy of this order is taken on record.

In the above circumstances, this application is dismissed as infructuous.

R.K. Ahooja
(R.K. Ahooja)
Member(A)

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)
Member(J)

/gtv/